

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)
BEFORE**

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

**COURT HALL NO :21
WARNING LIST**

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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(ADVOCATES ARE REQUESTED TO BE READY IN THE MATTERS)

ORDERS

1	HRRP 79/2017 (,) REG : NON FILING OF PROOF OF PAYMENT UP TO DATE RENT AS PER SEC 45 OF KARNATAKA RENT ACT	<i>PET: N SRINIVAS MOHAN B.K. ASHWATH C M</i>	<i>RES: JAYALAKSHMAMMA RESPDT - JAYALAKSHMAMMA SD</i>
2	HRRP 12/2019 (EVI,) REG: NON AMENDMENT OF CAUSE TITLE BY ADV FOR PETITIONER TILL TODAY V/O/D 17/1/24 2) NON FILING OF AMENDMENT CAUSE TITLE IN R/O LR'S OF DECD RESPONDENT BY THE ADV FOR PETITIONER V/O/D 17/1/24 3) IA 2/19 FOR VACATING THE INTERIM ORDER OF STAY DTD 21/05/19 FILED BY ADV FOR RESPONDENT	<i>PET: SYED SADIQ AHAMED ZAMEER PASHA</i>	<i>RES: AMTHUL BASHEER K R PRASADIYAVAR</i>
3	HRRP 32/2019 (,) REG: AWAITING SERVICE OF NOTICE IN R/O RESPONDENT	<i>PET: SMT YASHODHA RAJASHEKAR S</i>	<i>RES: RAJESHCHAND</i>

COURT HALL NO :21

- 4 HRRP 15/2020 (,) PET: SMT. NALINI BY RES: SMT. ANITHA AND
REG: AWAITING LRS AND OTHERS OTHERS
SERVICE OF SHANMUKHAPPA
NOTICE IN R/O R1 KESVY & CO R2-K GOVINDARAJU SD
- 5 HRRP 8/2021 (EVI,) PET: SRI V RES: SMT. M KAMALA
REG: NON TAKING RANGANATHA SHETTY BAI AND OTHERS
OF STEPS IN R/O MURALI N
UNSD R3 S J KUMAR VINAYAKA V S FOR R2
R1 - JAYARAMA SD
R4 - RATNA SD
- 6 HRRP 10/2021 (EVI,) PET: MRS. JACINTHA RES: AYESHA MOOSA
REG: STEPS TO MARY D SOUZA HAJI AND OTHERS
TAKEN IN R/O NOT CYRIL PRASAD PAIS SACHIN B S
UNCLAIMED R1 FOR C/R7 IN CP
13469/2020
SACHIN B S ADV FOR
R2 - R9
(R7 IS GPA HOLDER
FOR R2-R6, R8 R9 GPA
COPY
PRODUCED)
- 7 HRRP 19/2022 (EVI,) PET: SRI RANGAPPA @ RES: SMT LEELAMMA
REG: V/O DTD GANGANNA SOMASHEKHARAI AH R P
16/1/2024 LR'S GUHA ASSOCIATES P
APPLICATION NOT PRASAD
FILED BY THE ADV
FOR PETITIONER
IN R/O DECD
PETITIONER
2) IA 1/2022 FOR
STAY
- 8 HRRP 20/2022 (,) PET: SRI RANGAPPA @ RES: SMT LEELAMMA
REG: NON FILING GANGANNA SOMASHEKHARAI AH R P
OF APPROPRIATE GUHA ASSOCIATES P
APPLICATION BY PRASAD
ADV FOR
PETITIONER V/O/D
16/1/24
- 9 HRRP 21/2022 (,) PET: SMT VASANTHA RES: SRI
REG: NON FILING M B CHANDRA CHOODA PARAMESHWARAN
OF MEMO OF HEMALATHA D
CALCULATION BY
THE ADV FOR
PETITIONER V/O/D
9/12/23
2) IA 1/2023 FOR
VACATE EX PARTY
INTERIM ORDER
DTD 20/1/2023
FILED BY ADV FOR
RESPONDENT

COURT HALL NO :21

10 HRRP 10/2023 (,)
REG :
MAINTAINABILITY
OF PETITION IN
VIEW OF SEC 46
(I) KARNATAKA
RENT ACT (AS THE
SAID ORDER FILED
AGAINST U/O 21
RULE 97 TO 103
SINCE DEEM
DECREE
PROVISION.
2) NON
COMPLIANCE OF
OFFICE
OBJECTIONS

PET: SMT. CHOWRIMMA RES: S.M.AHMED
@ MARY VIOLET
SHAILESH KUMAR R

COURT HALL NO :21

11 MSA 23/2014 (R0,) PET: K. RES: SRI.K.RAMDAS
REG: COMPLIANCE GOPALAKRISHNA SHENOY SHENOY AND OTHERS
OF OFFICE OBJNS A ANANDA SHETTY K DINKAR (R6) - IN -
RAISED ON FORM A & N RAJASHEKAR PERSON
AND FORM B FILED AS PER MEMO DT:
BY K. DINAKAR 02-01-2017
(R6 - PARTY IN R1- K RAMDAS SHENOY
PERSON) SD
(I.E. FORM A AND R4- SRIMANTHINI SD
FORM B IS NOT IN R6- K DINKAR SD
THE FORM R7- PURUSHOTHAM SD
PRESCRIBED ORDER R9- SHEKARA SD
NOTIFICATION R10- SUDHAKARA SD
NO.HCLC R13- SARASWATHI SD
NO.73/2017 DATED R14- SUMALATHA SD
24/10/19)
(RETND FORM A
AND FORM B K/B)
2) NON-
FURNISHING OF
PF, C/ACK,
C/ADDRESS ETC TO
ISSUE NOTICE TO
R2, R3 & R5 FOR
2ND TIME
3) PERUSAL OF
POSTAL SHARA IN
R/O R11 & R12 AS
UNCLAIMED
4) NON-
COMPLIANCE OF
OFFICE OBJNS
RAISED ON IA
1/17 I.E. IA
1/17 FOR
IMPLEADING IS
FILED WHEN R5 IS
DEAD & LR APPLN
TO BE FILED
5) MEMO DTD
27/04/2017 FILED
BY ADV FOR
APPELLANT
PRAYING TO TREAT
R9 TO R12 AS
LR'S OF DECD R8
6) IA 1/14 FOR
CD OF 116 DAYS
IN FILING IN
FILING THE ABOVE
APPEAL (SERVICE
NOT COMPLETE)
(OBJNS ON IA
1/14 DTD:
31.05.22 FILED
BY R6 K DINKAR -
PARTY IN PERSON)

COURT HALL NO :21

- 12** MSA 34/2014 (R0,) *PET: RATHNAKUMAR* *RES: PREMAVATHI AND*
REG: NON *ARIGA* *OTHERS*
AMENDMENT OF **K SHRIHARI BY**
CAUSE TITLE AS **LEX JUSTICIA**
PER ORDER DTD
22/1/24
(APPEAL ADMITTED
ON 3/2/2015)
(BOTH TCR K/B)
- R1(A,C TO E)
V/O DTD 21/04/2022,
R1(B) IS DELETED
ANISH ACHARYA FOR
R8-R10
R2 - N SUSHEELA SD
R3 - RATHIDEVI SD
R4 - PRAVEEN KUMAR
SD
R5 - PRASANNA KUMAR
SD
R6(B) - CHAMPA SD
R11 - DHANAPALA
ARIGA SD
R12 - CHITRAKUMAR
ARIGA SD
R13 - HEMAVATHI SD
R14 - GUNAPALA ARIGA
SD
R15 - DECEASED
R15(A) - PRASANNA
KUMARI SD
R15)(C) - JINACHANDRA
SD
V/O DTD 21/04/22
PSD R6(B) IN IA'S 1
TO 3/16 IS THE SOLE
SURVIVING
LEGAL REPRESENTATIVE
OF PSD R6(A)
V/O DTD 31/05/17 R8-
R10 ARE TREATED AS
LRS OF R7
V/O/D 22/1/24
SERVICE OF NOTICE TO
R15(B) IS H/S
R15(B) - PRAMIA
KUMARI
- 13** MSA 7/2016 (R0,) *PET: SMT. KAMALA* *RES: SMT SOWBHAGYA*
REG: NON TAKING **J N NAVEEN** *AND OTHERS*
STEPS TO TAKE **MUNIYAPPA & SINCHANA**
OUT NOTICE TO R9 **M R** FOR R1, R3, R4,
BY WAY OF R5 TO R8, R10 & R12
SUBSTITUTE R2- SUNIL KUMAR SD
SERVICE V/O/D R11- JAYALAKSHMI SD
27/5/22
2) IA 1/16 FOR
CD OF 173 DAYS
IN FILING
SERVICE NOT
COMPLETE
3) IA 2/16 FOR
STAY

COURT HALL NO :21

- 14** MSA 46/2017 (,) *PET: SRI* *RES: SMT NARAYANAMMA*
REG: NON FILING *RAMAKRISHNAPPA AND*
OF NECESSARY *OTHERS* B MANJUNATH
APPLICATION IN **B S NAGARAJ**
R/O DECD
APPELLANTS V/O/D
4/1/24
2) IA 1/17 FOR
STAY
(APPEAL ADMITTED
ON 7/1/21)
- 15** MSA 88/2017 (LA,) *PET: K. SHIVANNA* *RES: THE LAND*
REG:NON *VIRUPAKSHAIH P H* *ACQUISITION OFFICER*
AMENDMENT AND *AND OTHERS*
NON FILING OF **HCGP FOR R1**
AMENDED CAUSE JAYAKIRTHI M C FOR
TITLE IN R/O R2
DECD APPELLANT
AS PER ORDER DTD
5/1/24
4) IA 1/2019 FOR
VACATING INTERIM
ORDER
(APPEAL ADMITTED
ON 14/2/2018)
- 16** MSA 97/2017 (RO,) *PET: SRI. K. G.* *RES: SMT.HONNAMMA*
REG: NON *VENKATESH* *AND OTHERS*
AMENDMENT OF **RAJAKUMAR G**
CAUSE TITLE AS
PER ORDER DTD
24/1/24
(APPEAL NOT
ADMITTED)
D S HOSMATH FOR R2
R3- G N PUTTEGOWDA
SD
V/O/D 24/1/24 R2 IS
THE ONLY LEGAL HEIR
OF DECD R1

COURT HALL NO :21

17 MSA 126/2017 (R0,) *PET: SRI* *RES: SRI MUNIYAPPA*
REG: NON *MUNIKRISHNAPPA AND* *AND OTHERS*
FURNISHING OF *OTHERS*
FPF C/ACK ETC., **SHASHI BHUSHAN B S** P N NANJA REDDY
TO ISSUE NOTICE R1(A) (1) TO R1(A)
TO R2(A) R2(D) (4) AND R1(B)
R2(F) FOR 3RD R2(G) - SUSHEELAMMA
TIME SD
2) NON TAKING R3- CHIKKA RAMAIAH
STEPS IN R/O SD
DECD R4 AS PER R2(C) -GOPAL SD
ORDER DTD R2(E) -RATHNAMMA SD
11/11/21 V/O/D 5/1/24 R2(B) (1
3) IA 1/17 FOR AND 2) IS H/S
STAY R2(B) (1) - RATHNAMMA
4) IA 4/21 FOR R2(B) (2) - RAMESH
CD OF 852 DAYS
IN FILING LR
APPLICATION IN
R/O DECD R1(A)
5) IA 5/21 TO
SET ASIDE
ABATEMENT
6) IA 6/21 FOR
BRINGING LRS OF
DECEASED R1(A)
AS R1(A) (1) TO
R1(A) (4) ON
RECORD (SERVICE
COMPLETED)
7) IA 7/21 FOR
CD OF 2420 DAYS
IN FILING LR
APPLICATION IN
R/O DECEASED
R2(B)
8) IA 8/21 TO
SET ASIDE THE
ABATEMENT
9) IA 9/21 FOR
BRINGING LRS OF
DECEASED R2(B)
ON RECORD AS
R2(B) (1 AND 2) (
SERVICE
COMPLETED)

COURT HALL NO :21

- 18** MSA 133/2017 (RO,) *PET: SMT.* *RES: SRI.*
REG:NON *SIDDAMMANAMMA* *NANJUNDEGOWDA AND*
COMPLIANCE OF *S RUPESH KUMAR* *OTHERS*
OFFICE OBJECTION
ON IA 1/23 FILED
FOR BRINGING LRS
OF DECD R1 ON
RECORD
(DELAY DAYS NOT
MENTIONED AND
DATE OF DEATH TO
BE MENTIONED)
(APPEAL ADMITTED
ON 9/3/2018)
K R KRISHNAMURTHY
ADV FOR R1
R2 - LAKSHMAMMA SD
R3 - SIDDAMMA SD
R4 - DEVAMMA SD
R5 - HUCHAPPA SD
R6 - DEVANNA SD
- 19** MSA 37/2018 (RO,) *PET: VENKATESH* *RES: SMT BHAGYA AND*
REG: NON-TAKING *RAVIKUMAR N R* *OTHERS*
OF STEPS IN R/O
DECD R4 AS PER
ORDER DTD
2/6/2022
2) NON TAKING OF
STEPS IN R/O
DECD R1 AS PER
ORDER DTD
26/11/2021
3) NON AMENDMENT
OF CAUSE TITLE
IN R/O R3 V/O
DTD 14/11/2019
4) IA 2/18 FOR
STAY
5) MEMO FOR
REPORTING DEATH
OF R1 A/W DEATH
CERTIFICATE
A MADHUSUDHANA RAO
FOR R1, R4 & R7
R2- KALAVATHI SD
R5- YASHODA SD
R6- VANAJAKSHI SD
V/O DTD 14/11/19
STEPS TO BRING LR'S
OF R3 IS D/W
- 20** MSA 75/2018 (LA,) *PET: CITY MUNICIPAL* *RES: BORAIHAH AND*
REG: FURNISHING *COUNCIL* *OTHERS*
OF C/ACK COPIES
OF APPEAL AND IA
PAPERS TO ISSUE
NOTICE TO R2 ON
IA 1/18 AS PER
ORDER DTD
22/1/24
2)IA 3/18 FOR
STAY
3) IA 1/18 FOR
CD OF 184 DAYS
IN FILING
G M ANANDA
& B L ASHA
GA FOR R2 (MOA NOT
FILED)
V/O/D 30/5/23 APPEAL
AGAINST R1 IS ABATED

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- 21 MSA 125/2018 (RO,) PET: ERABHADRAPPA RES: VENKATASWAMY
REG: NON FILING AND OTHERS
OF APPLICATION C RAVIKUMAR
TO BRING THE LRS M NAGESH
OF DECD
APPELLANT NO.1
ON RECORD AS PER
ORDER DTD
26/11/2021
(APPEAL NOT
ADMITTED)
- 22 MSA 38/2019 (RO,) PET: MR RES: MR DR.LOKANANDA
REG: NON TAKING SHIVALINGAIAH AND OTHERS
OF STEPS IN R/O NETHRA A SUBBA SHASTRY N
DECD R8 AS PER BY BALAJI ASSTS FOR R1-R6
ORDER DTD R7- GOPI SD
23/1/24
(APPEAL NOT
ADMITTED)

COURT HALL NO :21

23 MSA 68/2019 (RO,) PET: SRI VENKATARAMA RES: SMT JAYAMMA AND
REG : NON FILING REDDY OTHERS
OF ACK FOR CHANDRA MOHAN J G
HAVING SD NOTICE
TO LEARNED
COUNSEL
APPEARING FOR
RESPT BEFORE
TRAIL COURT V/O
DTD 06/01/22
2) NON
COMPLIANCE OF
OFFICE OBJNS
RAISED ON IA
1/22 TO IA 3/22
FOR BRINGING THE
LR'S OF DECD R2
THAT IS
(A) VK OF
APPELLANT BY
COUNSEL FILING
IA'S NOT FORTH
COMING
(B) FULL CAUSE
TITLE NOT
FORTHCOMING
(C) CD DAYS TO
BE MENTIONED
(D) COPY NOT
SERVED ON THE
OTHER SIDE
3) IA 1/19 FOR
CD IN FILING OF
55 DAYS DELAY IN
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
4) IA 2/19 FOR
STAY
(APPEAL NOT
ADMITTED)

M NARAYANA REDDY FOR
R1, R3 TO R7
R8 - C V NARASIMHA
REDDY SD
R9 - OBAMMA SD AS
PER POSTAL TRACK
DETAILS

COURT HALL NO :21

- 24 MSA 112/2019 (LA,) PET: SHIVANNA RES: THE SPECIAL
REG:NON MOHAN P S LAND ACQUISITION
FURNISHING OF R SHASHIDHAR OFFICER AND OTHERS
FPF C/ACK
CORRECT ADDRESS R1 - THE SPECIAL
ETC TO ISSUE LAND ACQUISITION
NOTICE TO R2 FOR OFFICER
2ND TIME TUMKUR SD
(POSTAL SHARA -
INCOMPLETE
ADDRESS)
2) IA 4/22 FOR
CD OF 94 DAYS IN
FILING IS
PENDING
(SERVICE NOT
COMPLETE)
- 25 MSA 117/2020 (RO,) PET: SMT.NINGAMMA RES: SRI VEERESH AND
REG: STEPS IN AND OTHERS OTHERS
R/O UNSERVED Y K NARAYANA SHARMA
R5,R6 AND R7 AS & Y V PRAKASH B N PRAKASH FOR R1 &
ALREADY 3TIMES R3
NOTICE HAS BEEN R4 - K
ISSUED CHANDRASHEKARA SD
(APPEAL NOT
ADMITTED)
(TCR YET TO BE
CALLED)
- 26 RPFC 2/2019 (,) PET: SRI RAMEGOWDA RES: SMT SAROJAMMA
REG : COMPROMISE B S NAGARAJ
PETITION FILED & MALLAPPA S V R SARATHY (NOC)
BY BOTH COUNSELS NACHAVAR
ON 18/10/21
2) NON FILING OF
AFFIDAVIT BY THE
ADV FOR
RESPONDENT DTD
14/09/21
- 27 RPFC 6/2019 (,) PET: SRI. K. N. RES: SMT. PADMA. A.
REG: NON JAYASIMHA T.
FURNISHING OF PF
C/ACK PETITION
COPY ETC TO
ISSUE NOTICE TO
RESPONDENT FOR
2ND TIME
(POSTAL SHARA -
INSUFFICIENT
ADDRESS)

COURT HALL NO :21

- 28 RPF 19/2019 (,) *PET: SMT. M. K. INDIRA SHRIKARA P K* *RES: SRI. B. LOHITAPPA*
- REG: FURNISHING OF FPF, C/ACK ETC A/W CORRECT ADDRESS FOR ISSUANCE OF NOTICE TO RESPONDENT FOR III TIME
2) MEMO FOR RETIREMENT FILED BY ADV FOR PETITIONER P K SHRIKARA & MOHAN KUMAR ADV FOR PETITIONER
- 29 RPF 21/2019 (,) *PET: SMT. SHAZAMA @ SHAZIA K L SREENIVAS* *RES: SRI. KHALEELULLA*
- REG: NON FURNISHING OF PF,C/ACK PETITION COPY AND IA COPY TO ISSUE NOTICE TO RESPONDENT FOR 1ST TIME
- 30 RPF 27/2019 (,) *PET: SRI. UMESH. N K N PUTTE GOWDA* *RES: SMT. SWETHA. M AND OTHERS JAYARAJ GOWDA M N FOR R1 R2 IS MINOR REP BY R1 SHARATH KUMAR SHETTY FOR R1 (NOC)*
- REG : NON FILING OF AFFIDAVIT OF INCOME, ASSETS & LIABILITIES NOT FILED BY ADV FOR PETITIONER V/O DTD 19/03/2021
2) NON FILING OF ACK FOR HAVING DEPOSIT THE ENTIRE ARREARS OF MAINTENANCE IN TERMS VIDE ORDER DTD 11/02/19, 13/12/2021 AND 10/6/2022
(THE ADV FOR RESPONDENT HAS FILED AN AFFIDAVIT AND SAME IS PLACED BELOW)
(TCR KEPT BELOW)

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- 31 RPFC 39/2019 (,) PET: SMT V P ANJALI RES: SRI S BHASKAR
REG: NON GOPAL H M
FURNISHING OF
FPF, COVER & ACK
CORRECT ADDRESS
TO ISSUE NOTICE
TO RESPONDENT
FOR 2ND TIME
- 32 RPFC 80/2019 (,) PET: SRI H. P. RES: SMT. DAKSHAYINI
REG : NON PRAKASH
FURNISHING OF PF HARINI SHIVANANDA
COVER ACK ETC TO
ISSUE OF NOTICE
TO RESPONDENT
FOR 1ST TIME
2) NON
DEPOSITING OF
LITIGATION
EXPENSES OF
5000/- BEFORE
THIS COURT,
ORDER DTD
12/03/21 &
15/4/21
3) NON FILING
COPY SERVED ACK
TO ADV APPEARING
FOR RESPONDENT
IN MFA 9312/2017
TILL TODAY V/O/D
12/1/24
- 33 RPFC 92/2019 (,) PET: SRI G S RES: SMT M S MAMATHA
REG: NON PRASANNA KUMAR AND OTHERS
FURNISHING OF PF B S NAGARAJ
C/ACK A/W
CORRECT ADDRESS
FOR ISSUANCE OF
E-NOTICE TO R1
TO R3 V/O DTD
20/1/2020
2) NON FILING OF
ACK FOR HAVING
DEPOSITED A SUM
OF RS.25,000/-
TILL TODAY V/O
DTD 20/1/2020

COURT HALL NO :21

- 34 RPFC 105/2019 (,) PET: SMT M PUTTAMMA RES: M PRAKASH
REG : NON (POORNIMA) AND
FURNISHING OF PF OTHERS
C/ACK A/W ROOPA K R
CORRECT ADDRESS
FOR ISSUANCE OF
NOTICE TO
RESPONDENT FOR
II TIME
- 35 RPFC 111/2019 (,) PET: RAVIKUMAR RES: G.SOWMYASREE
REG: STEPS TO BE SRINIVAS V
TAKEN IN R/O
UNSERVED
RESPONDENT AS
PER POSTAL SHARA
(III TIME NOTICE
TO RESPONDENT
POSTAL SHARA
INCOMPLETE
ADDRESS)
(ALREADY III
TIME NOTICE
ISSUED TO
RESPONDENT)
- 36 RPFC 123/2019 (,) PET: SMT. RES: SRI. YOGANANDA
REG: FURNISHING JAYALAKSHMI S AND B
OF FPF, C/ACK OTHERS
A/W CORRECT PRASANNA V R
ADDRESS FOR
ISSUANCE OF
NOTICE TO THE
RESPT FOR 3RD
TIME
(II TIME POSTAL
SHARA IS
"INSUFFICIENT
ADDRESS")
(TCR K/B)
- 37 RPFC 149/2019 (,) PET: SRI CHANDRA RES: SMT JAYA SHEELA
REG: NON ANIL BABU C AND OTHERS
FURNISHING OF
PF, C/ACK, ETC
PETITION COPY TO
ISSUE NOTICE TO
RESPTS V/O/D
6/1/21, 28/1/21
& 2/1/23

COURT HALL NO :21

38 RPFC 193/2019 (,) *PET: G SANTHOSH* *RES: M V KAVYASHREE*
REG: FURNISHING *KUMAR* *AND OTHERS*
OF FPF C/ACK A/W **P NATARAJU**
CORRECT ADDRESS
FOR ISSUANCE OF
NOTICE TO
RESPONDENT FOR
2ND TIME
2) NON FILING OF
ACK FOR HAVING
TO PAY
MAINTENANCE
BEFORE TRIAL
COURT TILL TODAY
V/O DTD 2/3/2021

39 RPFC 216/2019 (,) *PET: MRS* *RES: MR J SEBASTIAN*
REG: NON *OLIVIASHARMILA*
FURNISHING OF PF **KUMARA K G**
C/ACK ETC A/W **& SURESH B**
CORRECT ADDRESS
FOR ISSUANCE OF
NOTICE TO
RESPONDENT FOR
1ST TIME

HEARING - INTERLOCUTORY APPLN

40 HRRP 225/2010 (EVI,) *PET: SMT. MAINA BAI* *RES: SMT.*
REG: IA 3/22 FOR *AND OTHERS* *CHANDRALATHA AND*
STAY *OTHERS*
2) IA 1/15 FOR *PARAS JAIN FOR P1(C)* **HOLLA AND HOLLA FOR**
ADDITIONAL *LEELA,* **C/R**
DOCUMENTS *NIRMALA,SHOBHA,* **2 &R3 IN CP 181/2010**
3) AWAITING TCR *PRAMILA* **GIRI GOWDA FOR R4 TO**
(PB K/B) *V/O DTD 02/12/21* **R6**
P1(d) IS ABATED **R4(A)-SUNITHA**
LUNAWAT SD
R4(B)-TARUN LUNAWAT
SD
R4(C)-MEGHA BANTIA
SD

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- 41** HRRP 24/2019 (EVI,) *PET: SMT RESHMA AND RES: SRI G S SATHISH*
REG: IA 1/19 FOR *OTHERS* **V S HEGDE**
CD OF 313 DAYS
IN FILING JAGADISH J R (NOC)
2) IA 1/24 FOR
RECALLING ORDER
DTD 4/1/24
3 IA 3/19 FOR
STAY
4) NON FILING OF
ACK FOR HAVING
ARREARS OF
PAYMENT OF RENT
OF RS.112000/-
TILL TODAY V/O
DTD 4/1/2024
(TCR K/B)
- 42** HRRP 12/2022 (EVI,) *PET: SMT PARAVATHI RES: SRI VAMALACHAND*
REG: IA 1/23 FOR *BAI* **GANGADHARA AITHAL S**
CD OF 59 DAYS IN *VEDAVYASA BHAT H* FOR C/R (CP NO
FILING THE & KAVAVEERIAIAH 8846/2022)
RECALLING
APPLICATION
2) IA 2/23 FOR
RECALLING ORDER
DTD 30/3/23
FILED BY ADV FOR
PETITIONER
3) IA 3/23 FOR
RECALLING THE
ORDER DTD
10/4/23 IS NOT
PRESSED BY THE
ADV FOR
PETITIONER

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- 43 MSA 33/2016 (RO,) PET: ST. ANTHONY CHARITY INSTITUTES
REG: IA 1/21 FOR CD OF 316 DAYS IN FILING LR'S APPLICATION OF DECD RESPONDENT
2) IA 2/21 FOR SETTING ASIDE ABATEMENT
3) IA 3/2021 FOR BRINGING LR'S OF DECD RESPONDENT AS R1(A) TO R1(K) ON RECORD (SERVICE NOT COMPLETED)
4) IA 1/16 FOR STAY (APPEAL NOT ADMITTED)
- PET: ST. ANTHONY CHARITY INSTITUTES
CYRIL PRASAD PAIS
- RES: GIRIJA DAS SHIVARAMA BHAT O
(PROPOSED R1(A) - RAJESH KUMAR DAS SD
R1(B) - VISHWAS KUMAR DAS SD
R1(D) - LATHESH KUMAR DAS SD
R1(G) - LEELAVATHI SD
R1(H) - YATIN KUMAR DAS SD)
R1(K) - PRAPTHI HEJAMADI
V/O/D 14/12/23
NOTICE TO R1(C,E,F,I,J) IS H/S
R1(C) - MUKESH DAS
R1(E) - SHAILAJA
R1(F) - UTHAJA KUMARI
R1(I) - JYOTHIM HEJAMADI
R1(J) - PARTH HEJAMADI
- 44 MSA 72/2020 (LA,) PET: SMT GOWRAMMA MANJULA D
(FOR FURTHER ORDERS)
REG : IA 1/2020 FOR CD OF 721 DAYS IN FILING THE APPEAL
- PET: SMT GOWRAMMA MANJULA D
- RES: SPECIAL LAND ACQUISITON OFFICER
HCGP (MOA NOT FILED)
- 45 MSA 95/2020 (,) PET: UNIVERSITY OF VETERINARY SCIENCE VAISHALI HEGDE
(FOR FURTHER ORDERS)
REG : IA 1/20 FOR CD OF 226 DAYS IN FILING
2) MEMO DTD 22/7/22 A/W ACK FOR HAVING DEPOSITED ENHANCED AMOUNT AS AS PER ORDER DTD 26/11/21 FILED BY ADV FOR APPELLANT
- PET: UNIVERSITY OF VETERINARY SCIENCE
VAISHALI HEGDE
- RES: SRI H SHIVAMURTHY AND OTHERS
SANCHAN JAI NANDAN FOR R1 & R2
GOVT ADV FOR R3 (MOA NOT FILED)

COURT HALL NO :21

- 46 MSA 96/2020 (,) PET: UNIVERSITY OF RES: SRI H
REG: IA 1/20 FOR VETERINARY SCIENCE SHIVAMURTHY AND
CD OF 239 DAYS VAISHALI HEGDE OTHERS
IN FILING
2) MEMO DTD
227/22 A/W ACK
FOR HAVING
DEPOSITED
ENHANCED AMOUNT
AS PER ORDER DTD
26/11/21 FILED
BY ADV FOR
APPELLANT
SANCHAN JAI NANDAN
FOR R1 AND R2
HCGP FOR R3 (MOA NOT
FILED)
- 47 RPFC 7/2019 (,) PET: M SURESH RES: S NAYANA AND
REG: IA 2/19 FOR P MAHESHA OTHERS
CLARIFICATION OF & DORESWAMACHAR S P MOHANA J S
INTERIM ORDER (NOC GIVEN)
DTD 7/3/2019 H M MANJESH FOR R1
2) IA 3/19 FOR AND R2 (NOC)
STAY (R2 MINOR REP BY R1)
- 48 RPFC 20/2019 (,) PET: CHANDRASHEKAR C RES: SMT NAGARATHNA
REG: IA 2/2019 S S AND OTHERS
FOR CD OF 20
DAYS IN FILING RAGHAVENDRA R DESAI
THE PETITION K T BHAT DHANANJAY B C
2) IA 1/2019 FOR
STAY'
- 49 RPFC 67/2019 (,) PET: SMT POORNIMA RES: SRI MAHESH AND
REG: IA 1/23 FOR ARUN BHAT (NOC) OTHERS
CD OF 789 DAYS
IN FILING THE
RESTORATION
APPLICATION (AS
PER OFFICE
CALCULATIONS
DELAY IS 474
DAYS)
2) IA 2/23 FOR
RECALLING THE
ORDER DTD
22/4/21 FILED BY
ADV FOR THE
PETITIONER
- 50 RPFC 71/2019 (,) PET: PARVATHI M @ RES: B CHANDRASHEKAR
REG: IA 1/19 FOR SHRUTHI AND OTHERS @ SUNIL RAJ
CD OF 43 DAYS IN NANJUNDRADHYA B G
FILING & H V KUMARI
2) IA 2/29 FOR
DIRECTION TO PAY
INTERIM MONTHLY
MAINTENANCE
V/O/D 12/1/24 NOTICE
TO RESPONDENT H/S
B CHANDRASHEKAR @
SUNIL RAJ

COURT HALL NO :21

- 51 RPFC 72/2019 (,) PET: ANIL KUMAR K M RES: SHRUTHI R AND OTHERS
REG: IA 1/19 TO APPOINT R1 PRAMOD R (NOC) **KANTHARAJU N K**
NATURAL MOTHER FOR R1 AND R2 (R2 IS
AS THE GUARDIAN OF THE MINOR R2 MINOR REP BY R1)
2) IA 3/19 FOR STAY
- 52 RPFC 73/2019 (,) PET: SRI. RANGANNA RES: SMT. UMADEVI
REG: IA 1/21 FOR CD OF 67 DAYS IN JAGANNATHAN P
FILING B H SHIVAKUMAR UMADEVI - RESPONDENT
2) IA 1/19 FOR STAY SD
- 53 RPFC 116/2019 (,) PET: SMT. VIMALA H S RES: SRI. KANTHARAJU
(FOR FURTHER AND OTHERS Y B
ORDERS) **THYAGARAJA B**
REG: IA 1/19 FOR RESPONDENT -
CD OF 751 DAYS KANTHARAJU Y B - SD
IN FILING THE
ABOVE PETITION

ADMISSION

- 54 HRRP 90/2016 (EVI,) PET: SMT. TARAMATHI RES: MR. HIREN A
(TCR K/B) G SHENOY AND OTHERS SREENIVASA AND
SANTOSH S GOGI OTHERS
M ARUN PONAPPA FOR
C/R1
(CP NO 61/16)
V/O/DTD 20/02/17
NOTICE TO R2 IS D/W
- 55 HRRP 24/2017 (,) PET: T. R. RES: KRISHNAPPA AND
A/W IA 1/17 FOR RANGASWAMY OTHERS
T I **DESHRAJ** **A V NARASIMHA REDDY**
2) NON FILING OF FOR C/RESPTS
ACK FOR HAVING (CP NO: 22/17)
FURNISHED
PETITION COPY TO
THE ADV FOR
CAVEATOR
(TCR K/B)
- 56 HRRP 19/2019 (,) PET: MR MANOHAR RES: MRS VIMALA R
A/W MEMO DTD SHETTY AND OTHERS KOTIAN AND OTHERS
5/1/21 FOR LATHA S SHETTY **NIKHIL KURGOD**
PRODUCTION OF FOR C/R3 & R6 (CP
DOCUMENTS FILED 04/19) ALSO FOR
BY ADV FOR R4(A) & ALSO
PETITIONER V/O DTD 25/11/2020
ACCEPT NOTICE FOR
ALL RESPONDENTS

COURT HALL NO :21

57	HRRP 4/2020 (TCR KEPT BELOW)	(,)	<i>PET: SMT. NISHATH BANU AND OTHERS C SHANKAR REDDY</i>	<i>RES: SRI MOHAMMED AFROZ MODI AND OTHERS</i> <i>SYED KHALEEL PASHA FOR R1 & R2</i>
58	HRRP 29/2020 (TCR KEPT BELOW)	(,)	<i>PET: MR. LEELADHARA ANANDARAMA K & PRASHANTH & ALSO FOR LRS OF PETITIONER</i>	<i>RES: MR. VEVEK MOHAN SHENOY VIJAYA KRISHNA BHAT M FOR C/R (CP NO 14817/2020</i>
59	HRRP 2/2021	(EVI,)	<i>PET: SMT. HASEENA BALRAJ K N & SIRAJIN BASHA</i>	<i>RES: INAYATH B S PRASAD</i>
60	HRRP 3/2021	(,)	<i>PET: SMT HASEENA BALRAJ K N & SIRAJIN BASHA</i>	<i>RES: SYED PEER B S PRASAD</i>
61	HRRP 4/2021 A/W IA 1/20 FOR STAY (V/O DTD 17/6/2021, OFFICE OBJNS ARE KEPT OPEN) (TCR'S K/B)	(EVI,)	<i>PET: SMT. VISHALAKSHI AND OTHERS PARASHURAM A L PARASHURAM AJJAMPUR LAKSHMAN</i>	<i>RES: HARSHA V RAI (SINCE DEAD) BY HIS LRS AND OTHERS PUNDIKAI ISHWARA BHAT FOR C/R1 TO R4 (CP NO 4896/2020)</i>
62	HRRP 30/2021 (TCR K/B)	(EVI,)	<i>PET: SRI K S BALAJI KUMAR S J</i>	<i>RES: SRI DEVARAJU H RESPDT- DEVARAJU H SD</i>
63	HRRP 9/2022 (V/O/D 9/6/22 OFFICE OBJNS IS KEPT OPEN)	(EVI,)	<i>PET: RASHEED AHMED AND OTHERS MANMOHAN P N</i>	<i>RES: B V KANTHARAJA SHETTY AND OTHERS SRINIVAS V FOR R1 AND R2</i>
64	MSA 50/2014 A/W IA 1/26 FOR CD OF 263 DAYS IN FILING T 2) NON COMPLIANCE OF OFFICE OBJNS FOR 5TH TIME	(LA,)	<i>PET: T.P.SOMASHEKARA P MAHESHA</i>	<i>RES: THE SPECIAL LAND ACQUISITION OFFICER AND OTHERS</i>
65	MSA 32/2015 (MSA 30/15 & MSA 31/15 DD FILES KEPT BELOW)	(RO,)	<i>PET: SRI D.P RAMESH A MADHUSUDHANA RAO</i>	<i>RES: THE RANGE FOREST OFFICER AND OTHERS GOVT ADV FOR R1-R8</i>

COURT HALL NO :21

- 66 MSA 92/2016 (LA,) PET: U G GOPALIAIAH RES: THE SPECIAL
A/W STATEMENT OF OBJNS TO THE R KUMAR LAND ACQUISITION
APPEAL FILED BY OFFICER AND OTHERS
ADV FOR R2 GA FOR R1
K S BHEEMAIHA FOR R2
- 67 MSA 93/2016 (LA,) PET: GOWRAMMA RES: THE SPECIAL
(TCR'S K/B) P H VIRUPAKSHAIAH LAND ACQUISTION
& ASSTS OFFICER AND OTHERS
HCGP FOR R1 & R2
K S BHEEMAIHA FOR R2
- 68 MSA 118/2017 (RO,) PET: DR B R SHETTY RES: KHURSHID AHMED
A/W IA 1/17 FOR AND OTHERS
STAY SHOBHITH N SHETTY
MOHAMMED NIYAZ S FOR
R1 TO R18
(VK NOT FILED FOR R1
& R2)
HCGP FOR R19 TO R21
R22-DR MADHUSUDAN
NAYAK SD
- 69 MSA 74/2018 (RO,) PET: K M MANCHEGOWDA RES: MANCHAIHA
A/W IA 1/19 FOR AND OTHERS
STAY RAJAYOGA.K
(TCR'S K/B) RAJA L
- 70 MSA 118/2018 (RO,) PET: SRI. KEMPEGOWDA RES: SRI.
A/W IA 1/18 FOR AND OTHERS
STAY MAHENDRA N
& PROPOSED LR'S OF CHIKAPUTTEGOWDA
DECD A2 G C PRADEEP FOR LRS
OF DECD R1 I.E. R(A)
TO RA(C)
- 71 MSA 124/2018 (RO,) PET: SANDHYA RES: SMT SESAMMA AND
A/W IA 1/18 FOR SHIVAPRASAD OTHERS
STAY KRISHNAMOORTHY D
R1 - SESAMMA SD
R2 - MINKA SD
- 72 MSA 127/2018 (,) PET: SHRI. V. RES: SMT. ELIZABETH
A/W IA 1/18 FOR THIAGARAJAN AND OTHERS
STAY PRAKASH T HEBBAR G D ASWATH NARAYANA
& SHIVAKUMAR H GIRISH B R FOR C/R1
IN CP 805/17
- 73 MSA 134/2018 (RO,) PET: SRI RONALD RES: SRI VINCENT D
(TCR' S K/B) PINTO SOUZA
K CHANDRANATH ARIGA SANATH KUMAR SHETTY
K

COURT HALL NO :21

- 74 MSA 40/2019 (RO,) PET: MRS VIDYA AND RES: RAMANI AND
A/W NON FILING OTHERS
OF PAPER BOOK AS SANATHKUMAR SHETTY K
PER ORDER DTD
24/1/24
(2 TCR'S K/B)
- PRASANNA V R &
SHARATH BABU C FOR
R1 R2 & R4
R5- B JAGAJEEVAN
ANCHAN SD
R6- HEMACHANDRA
ANCHAN SD
R7- GEETHA SD
R8- HARISH ANCHAN SD
R16- MRIDHULA GOPAL
SD
R17- SATISH CHANDRA
SD
R18- PRAFULLA K
SUVARNA SD
R19- SURESH CHANDRA
SD
R20- PRAMILA
GANGADHAR SD
R28- VATSALA SD
V/O DTD 16/10/19
NOTICE TO R9-R15 R21
R24 R27 R29 & R30
V/O DTD 09/04/21 R22
R23 & R26 ARE
DELETED
V/O DTD 10/12/21
NOTICE TO R3(A-C) IS
H/S
R3(A) GULABI
R3(B) AVINASH
R3(C) AKHILESH
V/O/D 24/1/24 NOTICE
TO R25 IS H/S
R25 - RAMASHANTHA
- 75 MSA 71/2019 (RO,) PET: MANJUNATHA A C RES: JAVANEGOWDA AND
A/W IA 1/19 FOR AND OTHERS
DISPENSATION OF PRAMOD R
PRODUCTION OF & RAGHU R
OF CERTIFIED COPY
OF JUDGMENT AND
DECREE IN RA AND
OS
- KASHYAP N NAIK &
VIVEK B R FOR R1
HCGP FOR R2 TO R5
(MA NOT FILED)
R6 - THE ARCHAKA,
MARAMMA DIETY TEMPLE
MALAVALLI SD
R7 - DODDEEREGOWDA @
GUNGREGOWDA SD
R8 - C RAJANNA SD
R9 - KEMPEGOWDA SD
R10-DONNEREGOWDA SD
R11-CHIKKABOREGOWDA
SD

COURT HALL NO :21

- 76 MSA 111/2019 (LA,) PET: SRI G H NARASIMHAIAH RES: THE SPECIAL LAND ACQUISITION OFFICER
(OFFICE OBJNS ARE KEPT OPEN AS PER ORDER DTD 10/11/22) K B S MANIAN & RAMESHA M (NOC) V/O/D 24/1/24 AGA TAKES NOTICE FOR RESPONDENT
- 77 MSA 113/2019 (RO,) PET: SHRI SAMIULL KHAN RES: HINDUSTAN MULTI TRADING
NARENDRA D V GOWDA VEERABHADRASWAMY H P
- 78 MSA 114/2019 (,) PET: SRI MAHABOOB BASHA AND OTHERS HAREESH BHANDARY T RES: SRI MUNEER AHAMED AND OTHERS
A/W IA 1/19 FOR STAY 2) NON FILING OF ACK FOR HAVING SERVED THE HAND SUMMONS IN R/O R1- R3 AS PER ORDER DTD 3/1/22 R9- NAZMA BANU -SD V/O DTD 16/03/21 APPEAL STAND DISMISSED IN SO FOR AS R4 & R10 V/O DTD 16/03/21 NOTICE TO R1 TO R3 R5 TO R8 & R11 AE H/S
R1 - HASEENA BHANU
R2 - MUSTAQ AHMAD
R3 - UMME SALMA
R5 - SHAHEENA BEGUM
R6 - RESHMA BHANU
R7 - IMRAN AHAMAD
R8 - SEEMA BANU
R11-RAHATH ZABEEN
- 79 MSA 11/2020 (LA,) PET: RAMAIAH AND OTHERS T GOVINDA RAJA RES: STATE BY SPL LAND ACQUISITION OFFICER AND OTHERS
(DD FILE MFA 5709/2015 IS KEPT BELOW) (BOTH TCR'S K/B) HCGP (MOA NOT FILED)
- 80 MSA 34/2020 (RO,) PET: SRI CHIKKABASAVAI AH NAGARAJ S & K LALITHA RES: SMT SHANTHAMMA AND OTHERS
(TCR YET TO BE CALLED) K S RAMASWAMY IYENGAR FOR R3 TO R10
R1- SHANYHAMMA SD
R2- PREMALEELA SD

COURT HALL NO :21

- 81 MSA 50/2020 (R0,) PET: SRI. NASARULLA RES: SMT. SABIRABI
(BOTH TCR'S K/B) SHARIF AND OTHERS
SIDDAPPA B M
H P SABJAN FOR R1
R2 - PYAREJAN SD
R3 -BAJISAB SD
R4- ABDUL KHADAR SD
R5 - ANWAR SAB SD
- 82 MSA 83/2020 (LA,) PET: SMT. SHIVAMMA RES: THE SPECIAL
(TCR YET TO BE AND OTHERS LAND ACQUISITION
CALLED) VEERABHADRA SWAMY H OFFICER
P
- 83 RPFC 160/2018 (,) PET: SRI. B. N. RES: SMT. HEMALATHA.
(TCR K/B) MANJUNATH P
HARISH H V
SANGEETHA - AMICUS
CURIAE
- 84 RPFC 14/2019 (,) PET: MOHAMMED ATHEEQ RES: SMT. YASMEEN
(V/O DTD UR REHMAN BANI
3/3/2021 NON DODDATHAMME GOWDA M
FILING OF L
AFFIDAVIT OF & PAVAN KUMAR G V/O DTD 12/01/21
INCOME AND ARCHANA K M - AMICUS
ASSETS) CURIAE
(TCR K/B) SERVICE OF NOTICE ON
RESPONDENT - YASMEEN
BANI H/S
- 85 RPFC 24/2019 (,) PET: SRI ANSAR ALI K RES: MRS MUNSEERA
(TCR K/B) MAHESH S & CO AND OTHERS
MOHAN KUMAR SIDDHARTH B MUCHANDI
FOR R1
R2 IS MINOR REP BY
R1
- 86 RPFC 43/2019 (,) PET: MADHU RES: PALLAVI AND
A/W NON LAKSHMIKANTH K OTHERS
DEPOSITING 50%
OF THE UPTO DATE
ARREARS OF
MAINTENANCE
ORDERED BY THE
TRIAL COURT &
DEPOSIT TO BE
MADE BEFORE THIS
COURT TILL DATE
R1- PALLAVI SD
(R2 IS MINOR REP BY
R1)
- 87 RPFC 47/2019 (,) PET: SMT NINGAMMA RES: SRI P KEMPAIAH
NANJUNDA SWAMY N C A AJITH

COURT HALL NO :21

- 88 RPFC 54/2019 (,) PET: C NAGARAJU RES: SMT LAKSHMI @
A/W IA 1/19 FOR DEEPAK J LAKSHMAMMA AND
STAY OTHERS
DUSHYANTH ARADHYA H
C
FOR R1
R2 - LEELAVATHI SD
- 89 RPFC 64/2019 (,) PET: SRI SRINIVAS RES: SMT
A/W IA 2/19 FOR SHEKARAPPA RAMALAKSHMAMMA @
VACATING INTERIM LAKSHMI
ORDER OF STAY H ASHOK KUMAR
DTD 21/06/19
2) NON FILING OF
ACK FOR PAYMENT
OF MAINTENANCE
OF AMOUNT V/O/D
27/9/2019
Connected With
- 89.1 RPFC 124/2019 (,) PET: RAMALAKSHMAMMA RES: SRINIVAS
REG: IA 1/19 FOR @ LAKSHMI SHEKARAPPA
CD OF 56 DAYS IN H ASHOK KUMAR
FILING
- 90 RPFC 74/2019 (,) PET: SRI. SATISHA B RES: SMT. SOWJANYA
(TCR K/B) SIDDAPPA B M AND OTHERS
R1 - SOWJANYA SD
R2 MINOR REP BY R1
- 91 RPFC 100/2019 (,) PET: SRI GIRISH RES: SMT R PAVITHRA
KUMAR S T G SUDHA
RAMACHANDRA A
- 92 RPFC 117/2019 (,) PET: H.T.SHESHACHALA RES: NANDINI AND
A/W IA 2/2019 RAJASHEKHAR K OTHERS
NANDINI - RESPONDENT
SD
(R2 AND R3 MINORS
REP BY R1)
- 93 RPFC 119/2019 (,) PET: DHANANJAYA B M RES: D SINCHANA
RAMESH BABU B A S V PRAKASH
(NOC)
(R2 MINOR REP BY R1)
- 94 RPFC 120/2019 (,) PET: SRI RAJANNA G RES: SMT MANGALA H N
V B SIDDARAMAIAH GOUTHAM A. R.

COURT HALL NO :21

- 95 RPFC 131/2019 (,) PET: SMT. SHARADHA ANVEKAR AND OTHERS MOHAN B.K. ASHWATH C M RES: SRI. PANKAJ ANVEKAR PANKAJ ANVEKAR - RESPONDENT SD
- 96 RPFC 132/2019 (,) PET: SRI. RAJASHEKHARA ARADHYA SRINIVASA D C RES: SMT. MEENAKSHI ABUBACKER SHAFI
- 97 RPFC 156/2019 (,) A/W IA 2/2021 FOR VACATING THE INTERIM ORDER DTD: 13/12/19 2) NON FILING OF MEMO OF CALCULATION A/W AFFIDAVIT BY BOTH THE COUNSEL V/O/DTD 27/01/2022 (TCR K/B) PET: SRI. RAVISHANKAR M S KEMPARAJU & RAKSHA KEERTHANA K RES: ANITHA S NAGARAJ D FOR R1 (R2 IS MINOR REP BY R1)
- Connected With
- 97.1 RPFC 113/2020 (,) REG : IA 1/2020 FOR DISPENSE WITH THE PRODUCTION OF ORIGINAL CERTIFIED COPY OF THE ORDER DTD 5/7/2019 2) IA 2/2020 FOR CD OF 160 DAYS IN FILING 3) COPIES SD ACK NOT FILED BY ADV FOR PETITIONER V/O DTD 1/12/2021 IN RPFC 156/2019 4) MEMO OF CALCULATION A/W AFFIDAVIT NOT FILED BY THE BOTH COUNSELS V/O DTD 27/1/2022 PET: ANITHA S AND OTHERS NAGARAJ D RES: RAVISHANKAR M S KEMPARAJU

COURT HALL NO :21

- 98** RPFC 177/2019 (,) *PET: NANJUNDAPPA* *RES: RAMAKKA*
A/W NON FILING **SHRIDHAR NARAYAN**
OF AFFIDAVITS BY **HEGDE** *SRIHARI A V*
BOTH THE **RADHA V D**
COUNSELS TILL
TODAY V/O DTD
1/9/2021
(TCR K/B)
- 99** RPFC 179/2019 (,) *PET: SMT J BHAVYA @* *RES: SRI.*
LEELAVATHI AND *RAVISHANKAR K R*
OTHERS **SATISH T S**
SHARATH S GOWDA & USHA KUMARI
- 100** RPFC 206/2019 (,) *PET: SRI DINESH* *RES: SMT. K P DIVYA*
(TCR K/B) *KUMAR D R* *AND OTHERS*
VENKATESH C R **MADHUKAR M DESHPANDE**
(R2 MINOR REP BY R1)
- 101** RPFC 207/2019 (,) *PET: MALLIKARJUNAIAH* *RES: NIRMALA*
A/W NON FILING **SOMASHEKHARAI AH R P** *T M MANJUNATH*
OF ACK FOR
HAVING PAID THE
50% DEPOSIT OF
THE ARREARS OF
MAINTENANCE V/O
DTD 14/6/2021
- 102** RPFC 213/2019 (,) *PET: PARVEEZ AHMED* *RES: SAHISTA BEGUM*
A/W NON FILING *KHAN* *AND OTHERS*
OF ACK FOR **LETHIF B**
HAVING DEPOSITED
THE ARREARS OF
MAINTENANCE V/O
DTD 7/2/2020 *SAHISTA BEGUM-*
RESPONDENT SD
R2 & R3 MINORS REP
BY R1
- 103** RPFC 22/2020 (,) *PET: MUSTAQ AHMED* *RES: SMT. AYESHA*
(TCR K/B) *KHAN* *SULTANA ALIAS AND*
RASHMI JADHAV *OTHERS*

V/O DTD 1/2/2021
ARCHANA K M - AMICUS
CURIAE
R2 IS MINOR REP BY
R1
- 104** RPFC 27/2020 (,) *PET: HARISHA GOWDA* *RES: K.M.SADHVI AND*
A/W IA 2/2019 **K V SATEESHCHANDRA** *OTHERS*
FOR STAY

JAGADEESHA B N

COURT HALL NO :21

- 105** RPFC 32/2020 (,) *PET: H S SHASHIDHAR* *RES: B M HARSHITHA*
VINAYA KEERTHY M *W/O H.S.SHASHIDHARA*
(NOC GIVEN)
C KRISHNE GOWDA VEDAMURTHACHAR
(NOC)
- 106** RPFC 41/2020 (,) *PET: SMT. AYESHA* *RES: K ABDUL MUJEEB*
A/W IA 2/2020 *BANU AND OTHERS*
FOR ADDL **H MALATESH** PRABHUGOUD B TUMBIGI
DOCUMENTS
- Connected With
- 106.1** RPFC 60/2019 (,) *PET: SRI ABDUL* *RES: SMT AYESHA BANU*
REG: NON FILING *MUJEEB* *AND OTHERS*
OF PROOF BY **PRABHUGOUD B TUMBIGI** **H MALATESH**
PETITIONER IN
REGARDING TO
DEPOSIT OF 50%
OF MAINTENANCE
V/O/D 19/9/2019
- 107** RPFC 69/2020 (,) *PET: SMT* *RES: SRI MAHADEVA M*
VIDYALAKSHMI J
SANGAMESH R B ABUBACKER SHAFI
- 108** RPFC 158/2020 (,) *PET: SRI. CHETHAN G* *RES: SMT. TEJASWNIN*
A/W NON FILING *S* *@ K THANUJA*
OF ACK FOR **V B SIDDARAMAIAH**
HAVING PAID RAVI B NAIK
MAINTENANCE
V/O/D 11/12/2020
A/W STATEMENT OF
OBJNS FILED ON
23/11/21 AND K/B
- 109** RPFC 161/2020 (,) *PET: D SUKUMAR* *RES: R GAYATHRI @*
A/W NON FILING **MUNISWAMY GOWDA H** *GAYATHRI DEVI.R.*
OF ACK FOR R D PANCHAM
DEPOSITING
MAINTENANCE
V/O/D 27/1/21

FINAL HEARING

- 110** HRRP 44/2018 (,) *PET: SRI. SYED AMJAD* *RES: SRI. KHALID*
(ADMITTED ON **JANARDHANA G** *PASHA AND OTHERS*
28/10/21)
(TCR KEPT BELOW) M D RAGHUNATH & P S
SHAMEEL AHMED FOR R1
AND R2
R3- JAVID PASHA SD
R4- WAZID PASHA SD

COURT HALL NO :21

- 111** HRRP 4/2019 (,) *PET: SRI K LAKSHMAN* *RES: SMT*
(ADMITTED ON **RAGHUNATH M D** *BHUVANESHWARI AND*
13/7/2021) *P S SHAMEEL AHMED* *OTHERS*
(TCR KEPT BELOW) G MANIVANNAN FOR R1
VENKATESH G FOR R2
- 112** HRRP 5/2019 (EVI,) *PET: T. A.* *RES: SMT.JANAKI*
A/W MEMO DTD *SHANKARNARAYANA* *DATTATREYA KHANDKE*
2/2/2024 FILED *SAMPAT ANAND SHETTY* *AND OTHERS*
BY ADV FOR R1 S PRADEEP FOR R1 AND
AND R2 FOR R2
DISMISSAL M H HIDAYATHULLA FOR
(ADMITTED ON R1 & R2
2/3/2021) (REP BY GPA HOLDER,
(TCR'S K/B) GPA COPY NOT FILED)
- 113** HRRP 11/2019 (,) *PET: SRI SYED RIYAZ* *RES: SRI K B*
(ADMITTED ON *AHMED* *MARIYAPPA*
24/11/2020) *G S VENKAT SUBBA RAO* *CHIKKANAGOUDAR L S*
(TCR K/B) & H M SUBRAMANI FOR
C/R CP NO 7/2019
- 114** HRRP 22/2019 (EVI,) *PET: SHRI MAHESH* *RES: SHRI*
(ADMITTED ON *B N SHETTY* *SATHYANARAYANA M R*
4/1/2024) *S V PRAKASH*
(TCR'S K/B)
- Connected With
- 114.1** HRRP 21/2019 (EVI,) *PET: SHRI* *RES: SHRI*
(2TCR'S KEPT *SATHYANARAYANA* *SATHYANARAYANA M R*
BELOW) *B N SHETTY* *S V PRAKASH*
(ADMITTED ON 23/7/2019)'
- 114.2** HRRP 23/2019 (EVI,) *PET: SMT VATHSALA* *RES: SHRI*
(2TCR'S KEPT *BAI* *SATHYANARAYANA M R*
BELOW) *B N SHETTY* *AND OTHERS*
(ADMITTED ON **S V PRAKASH FOR R1**
23/7/2019) V/OD 4/1/2024 R2 IS
DELETED
- 115** HRRP 2/2020 (,) *PET: MRS NALINI* *RES: SRI K P*
A/W IA 1/2020 *BANDEPPA KASHIMPUR* *VIJAYARAJ AND OTHERS*
FOR STAY *MAHESH B J*
2)IA 1/21 FOR N JAYAPRAKASH RAO
FINAL DISPOSAL FOR R1-R3
(APPEAL ADMITTED V/O DTD 25/02/21
ON 1/6/21) NOTICE TO R4 TO R6
IS D/W

COURT HALL NO :21

116	HRRP 12/2020 (ADMITTED ON 4/1/24) (TCR K/B)	(IO,)	<i>PET: ARJUN RAO SOLANKEY R PAVANA CHANDRA SHETTY H</i>	<i>RES: GUNDU MUNESHWARA P M NARAYANA SWAMY</i>
<u>Connected With</u>				
116.1	HRRP 11/2020 (HRRP ADMITTED ON 4/1/24) (TCR K/B)	(EVI,)	<i>PET: VIJAY SINGH T K PAVANA CHANDRA SHETTY H</i>	<i>RES: GUNDU MUNESHWARA P M NARAYANASWAMY</i>
117	HRRP 15/2021 (ADMITTED ON 13/7/2021) (TCR K/B)	(,)	<i>PET: SRI MAHADEVA Y K NARAYANA SHARMA</i>	<i>RES: DR C SUKUMAR SHANKARANARAYANA BHAT B AND S N BHAT FOR C/R (CP NO 7340/2021)</i>
118	HRRP 28/2021 (ADMITTED ON 15/3/2022) (TCR K/B)	(,)	<i>PET: MISS RINA VITHA D SOUZA SACHINDRA KARANTH</i>	<i>RES: MR A M ALWYN PINTO AND OTHERS ANANDARAMA K FOR C/R1 & R2 (CP NO 5549/2021)</i>
119	HRRP 6/2022 (ADMITTED ON 11/1/24) (TCR K/B)	(EVI,)	<i>PET: SRI SANDESH NAGARAJ R B SADASIVAPPA</i>	<i>RES: SRI GAUTHAM CHAND H J SANGHVI</i>
<u>Connected With</u>				
119.1	HRRP 5/2022 (ADMITTED ON 15/3/22) (TCR K/B)	(,)	<i>PET: SRI SANDESH NAGARAJ R B SADASIVAPPA</i>	<i>RES: SRI T MAHAVEER CHAND H J SANGHVI</i>
120	HRRP 7/2022 (ADMITTED ON 7/9/23) (TCR K/B)	(EVI,)	<i>PET: SRI VASU N MUDUKANAGOUDA R PATIL</i>	<i>RES: SRI RMAKRISHNA RAJU HARISHA A S</i>
121	HRRP 1/2023 (ADMITTED ON 8/8/23) (TCR K/B)	(EVI,)	<i>PET: MR. BARAKATHULLA KHAN RAGHUNATH M D AND LEGAL AXIS</i>	<i>RES: MR. N KANAGA SABAI REGO L P E FOR C/R IN CP 19296/2022</i>
122	MSA 2/2017 (APPEAL ADMITTED ON 11/12/2017)	(RO,)	<i>PET: SRI SANNEGOWDA ANIL KUMAR S BY M SIVAPPA ASSTS</i>	<i>RES: SMT MAYAMMA AND OTHERS R1- MAYAMMA SD R2- HALAGEGOWDA SD R3 - THE SECRETARY NELAMAKANAHALLI GP MANDYA -SD</i>
<u>Connected With</u>				

COURT HALL NO :21

- 122.1** MSA 3/2017 (RO,) *PET: SRI SANNEGOWDA* *RES: SMT MAYAMMA*
(APPEAL ADMITTED **ANIL KUMAR S**
ON 11/12/2017) P C SUNITHA P M SIDDAMALLAPPA
- 123** MSA 33/2017 (LA,) *PET: THE SPECIAL* *RES: SMT MALLAMMA*
(APPEAL ADMITTED *LAND ACQUISITION* **G S BALAGANGADHAR**
ON 4/1/2018) *OFFICER*
A V GANGADHARAPPA
- 124** MSA 93/2017 (,) *PET: SMT. KAMALAMMA* *RES: SRI. A PAPANNA*
A/W IA 1/2017 *AND OTHERS* **K ANANDA**
FOR STAY **MANMOHAN P N**
(APPEAL ADMITTED
ON 4/1/24)
- 125** MSA 116/2017 (RES,) *PET: SRI SAMPANGAPPA* *RES: SMT SAMPAMMA*
(APPEAL ADMITTED *AND OTHERS* *AND OTHERS*
ON 5/12/23) **LEELADHAR H P**
V VISWANATH SETTY DR M SUNIL SASTRY BY
(NOC) SASTRY & CO FOR R1
C V ANNAIAH FOR R2-
R5
HCGP FOR R6
R7- VENKATAMMA SD
R8- KOTHURAPPA SD
R9- MAHADEVI SD
R11- KANTHARAJU SD
R12- GOWRAMMA SD
R13- NAGARAJU SD
V/O DTD 25/5/22
NOTICE TO R10 IS
HELD SUFFICIENT
R10-MADESHA
- 126** MSA 128/2017 (RO,) *PET: SMT S SHOBHA* *RES: SRI NARAYANAPPA*
(ADV FOR *SETTY AND OTHERS* **FAYAZ SAB B G**
APPELLANT HAS **B SRINIVAS**
FILED LIST OF
DOCUMENTS)
(APPEAL ADMITTED
ON 17/7/2019)

COURT HALL NO :21

- 127** MSA 130/2017 (,) *PET: SRI M RAJU SHIVARAMU H C* *RES: MR HARSHAVARDHAN AND OTHERS*
A/W COMPROMISE
PETITION DTD:
12.04.22 FILED
BY ADV FOR
APPELLANT
2) MEMO DTD:
09.11.2020 FILED
BY ADV FOR R5 &
R6 FOR
COMPROMISE
(V/O DTD
16/6/2023
COUNSEL FOR
APPELLANT IS
DIRECTED TO GET
THE PARTIES TO
THE COMPROMISE
AND REPORT THE
COMPROMISE)
(APPEAL ADMITTED
ON 19/2/2018)
*ANANDA K FOR R2 & R3
ANANTHA NARAYANA K S
FOR R5 & R6
MAHESH R UPPIN FOR
R8
(R7(A) & R7(B) ARE
MINORS REP BY R8)
R12 - SUJATHA SD
(R1 IS MINOR REP BY
R4)
V/O DTD 21/06/18
NOTICE TO R9-R11 IS
TAKEN
AS SUFFICIENT
R9 - SUDHA
R10 - SHASHIKALA
R11 - NAGENDRA ARE
H/S
R4 - BEERAMMA SD*
- 128** MSA 80/2018 (R0,) *PET: SMT K S SAVITHRI AND OTHERS K RAVISHANKAR* *RES: KAMALA AND OTHERS*
(ADMITTED ON
2/4/2019)
*KRISHNAMOORTHY D FOR
R1, R2(A-D) R3 & R4*
- 129** MSA 114/2018 (LA,) *PET: SMT. ROHINI KAUR S D N PRASAD & M N UMESH* *RES: THE SPECIAL LAND ACQUISITION OFFICER*
A/W IA 1/2021
FOR DISPENSATION
OF PRODUCTION OF
CERTIFIED COPY
OF JUDGMENT &
AWARD PASSED IN
LAC APPEAL 72/16
& CERTIFIED COPY
OF JUDGMENT &
DECREE IN LAC NO
260/2002
(APPEAL ADMITTED
ON 24/11/21)
HCGP (MOA NOT FILED)
- Connected With
- 129.1** MSA 113/2018 (LA,) *PET: SMT. DEERGH KAUR S D N PRASAD* *RES: THE SPECIAL LAND ACQUISITION OFFICER*
REG : IA IA 1/21
FOR DISPENSATION
OF PRODUCTION OF
CERTIFIED COPY
OF JUDGMENT AND
AWARD IN LAC NO
261/2002
*RESPDT - THE ASST
COMMISSIONER SPL LA
OFFICER SD*

COURT HALL NO :21

- 130** MSA 36/2020 (R0,) *PET: SRI D C RAVIKUMAR K P BHUVAN* *RES: SRI RAVIKUMAR AND OTHERS*
(APPEAL ADMITTED ON 22/9/23)
P M SIDDAMALLAPPA FOR R1
AGA FOR R2 - R8 (MOA NOT FILED)
V/O DTD 20/11/2023
APPELLANT IS TREATED AS LR'S
OF DECD R9
- 131** MSA 104/2020 (R0,) *PET: SRI CHIKKEEREGOWDA CHANDRASHEKAR H B & VEERESHA K* *RES: SRI DODDEEREGOWDA S M BABU*
A/W IA 1/21 FOR EXTENSION OF STAY GRANTED ON 16.01.21
(APPEAL ADMITTED ON 17/2/21)
(PB K/B)
- 132** RPFC 1/2019 (,) *PET: MR K T PAPANNA SHARATH GOWDA G B & A DHARMESH* *RES: SMT C PAVITHRA AND OTHERS*
A/W NON FILING ACK OF DEPOSITED THE ARREARS OF MAINTENANCE OF RS 70000/- V/O/D 11/6/21
(ADMITTED ON 1/6/21)
(TCR K/B)
SHRIKARA P K BY DUA ASSTS FOR R1
R2 IS MINOR REPTD BY R1
- 133** RPFC 121/2019 (,) *PET: SMT K C PREMA AND OTHERS HALLI SHANTAPPA BASAPPA* *RES: M ARUN KUMAR K N NARAPPA*
ADMITTED ON 15/9/23
(TCR K/B)
- 134** RPFC 147/2019 (,) *PET: SRI RAVI P V K.L. SREENIVAS* *RES: SMT DIVYA S AND OTHERS*
A/W NON FILING OF MEMO OF CALCULATION
(ADMITTED ON 13/12/2019)
(TCR K/B)
M VIRUPAKSHA FOR R1
R2 IS MINOR REP BY R1
- 135** RPFC 173/2019 (,) *PET: SURESHA LAKSHMIKANTH K UNNATI LAW CHAMBERS* *RES: CHANDRAMMA AND OTHERS N SURESHA FOR R1 R2 MINOR REP BY R1*
A/W NON FILING OF ACK FOR HAVING DEPOSITED 50% OF ARREARS OF MAINTENANCE BEFORE THE TRIAL COURT DTD 30/08/21
(TCR K/B)

COURT HALL NO :21

- 136** RPFC 182/2019 (,) *PET: SRI D MANJUNATH RES: SMT PREMA AND*
A/W NON FILING @ D SHIVAKUMAR *OTHERS*
OF ACK FOR **SATISH V** **MANJUNATHA K**
HAVING DEPOSITED LOKESH B N (NOC) FOR R1 TO R3 (NOC)
MAINTENANCE
AMOUNT V/O DTD
17/3/2022
(TCR K/B)
- 137** RPFC 191/2019 (,) *PET: NITHIN KARIAPPA RES: NARAYANA*
(ADMITTED ON CHANCHAL
23/4/2021) PRABHUGOUD B TUMBIGI **SURYAKUMAR M R**
(TCR K/B) (NOC)
- 138** RPFC 28/2020 (,) *PET: SRI.C. ASHOK RES: SMT. J.*
A/W OFFICE NOTE **N B NIJALINGAPPA** *GAYATHRI*
(TCR K/B) S NAGARAJA AND V
(ADMITTED ON SIDDESH
12/3/2020)

---END---